

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/887(KB)2020
IA(I.B.C)/79(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	SAMPARK LAND DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance via video conference/physically

Ms. Meenakshi Manot, Adv.

] For Erstwhile RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **07.08.2024**.

Satyajit Roy
(Court Officer)